

SHRI RAM JETHMALANI: Kindly allow me to summarise the position in a few seconds: Sir, we want all facilities for the purpose of showing that the claim about the value of the assets is a public fraud. *(Interruptions)*

MR. SPEAKER: If there is anything to be raised, the member can write to me. That is all now. I will give my ruling later.

SHRI JYOTIRMOY BOSU: Just now you made an observation that you will see if the letter is written to you. Just now a letter is going to you signed by members and leaders of opposition here, requesting you to ask the Government to arrange a visit to Maruti factory. We want to see physically what is there in that factory.

DR. SUBRAMANIAM SWAMY: Mr. Speaker, Sir, I would like to draw your kind attention to yesterday's proceedings on page 10058. I would like to quote the particular portion of what you said yesterday.

"Dr. Subramaniam Swamy: Yesterday you were dealing with a question of propriety. There is a civic function....."

MR. SPEAKER: I am seized of the situation. I will let you know"

There was a civic function in Delhi where Mrs. Gandhi was alleging that the Left Parties were obstructing the progressive policies of the Government.... *(Interruptions)*

MR. SPEAKER: I have already replied to Mr. Parulekar.....

(Interruptions)

DR. SUBRAMANIAM SWAMY: He has not raised this point.

*(Interruptions)***

MR. SPEAKER: Now Papers to be laid. Nothing else is to be recorded.

**Not recorded.

12.21 hrs.

PAPERS LAID ON THE TABLE

ARTSILK TEXTILES (PRODUCTION AND DISTRIBUTION) CONTROL (AMDT.) ORDER, 1980, ANNUAL REPORTS AND REVIEWS OF SPORTS GOODS EXPORT PROMOTION COUNCIL, NEW DELHI, AND TEXTILES COMMITTEE, BOMBAY FOR 1978-79 WITH STATEMENTS FOR DELAY, AND NOTIFICATION UNDER RUBBER ACT. 1947

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): I beg to lay on the Table:—

(1) A copy of the Artsilk Textiles (Production and Distribution) Control (Amendment) Order 1980 (Hindi and English versions) published in Notification No. S.O. 2619 in Gazette of India, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1550/80].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 1978-79 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review on the working of the Council for the year 1978-79. [Placed in Library. See No. LT-1551/80].

(3) (i) A copy of the Annual Report Hindi and English versions of the Textiles Committee, Bombay, for the year 1978-79 along with Audited Accounts, under sub-section (4) of section 13 of the Textiles Committee Act, 1963.

(ii) A copy of the Review (Hindi and English versions) on the working of the Textiles Committee, Bombay, for the year 1978-79.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-1552/80].

(5) A copy of Notification No. S.O. 598(E) (Hindi and English versions) published in Gazette of India dated the 31st July, 1980 notifying election of Sarvashri George Joseph Mundackal and B. K. Nair, Members of Parliament to the Rubber Board, issued under section 4 of the Rubber Act, 1947. [Placed in Library. See No. LT-1553/80].

INCOME-TAX (NINTH AMENDMENT) RULES, 1980, NOTIFICATION REGARDING RUPEE EXCHANGE RATE WITH SWISS FRANCS AND REPORTS OF VARIOUS RURAL BANKS IN INDIA FOR THE YEAR ENDED 31-12-1979

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWIASINGH SISODIA): I beg to lay on the Table:—

(1) A copy of the Income-tax (Ninth Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. S.O. 931(E) in Gazette of India dated the 1st December, 1980, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-1554/80].

(2) A copy of Notification No. G.S.R. 679(E) (Hindi and English versions) published in Gazette of India dated the 4th December, 1980 together with an explanatory memorandum regarding revised rate of exchange for conversion of Swiss Francs into Indian currency or vice-versa, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-1555/80].

(3) A copy each of the following Reports (Hindi and English versions):—

(i) Report of the Haryana Kshetriya Gramin Bank, Bhiwani (Haryana) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(ii) Report of the Jaipur Nagaur Aanchalik Gramin Bank, Jaipur (Rajasthan) for the year ended the

31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(iii) Report of the Gorakhpur Kshetriya Gramin Bank, Gorakhpur (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(iv) Report of the Gaur Gramin Bank, Malda (West Bengal) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(v) Report of the Prathama Bank, Moradabad (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(vi) Report of the Bhojpur Rohatas Gramin Bank, Arrah (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(vii) Report of the Samyukt Kshetriya Gramin Bank, Azamgarh (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(viii) Report of the Kshetriya Gramin Bank, Hoshangabad (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(ix) Report of the Tungabhadra Gramin Bank, Bellary (Karnataka) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(x) Report of the Puri Gramya Bank, Pipli (Orissa) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xi) Report of the Jammu Rural Bank, Jammu (J&K) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xii) Report of the Champaran Kshetriya Gramin Bank, Motihari (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xiii) Report of the Barabanki Gramin Bank, Barabanki (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xiv) Report of the Gurgaon Gramin Bank, Gurgaon (Haryana) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xv) Report of the Rae Bareilly Kshetriya Gramin Bank, Rae Bareilly (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xvi) Report of the Farukhabad Gramin Bank, Farukhabad (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xvii) Report of the Mallabhum Gramin Bank, Bankura (West Bengal) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xviii) Report of the Bolangir Aanchalik Gramya Bank, Bolangir (Orissa) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xix) Report of the Nagarjuna Grameena Bank, Khammam (Andhra Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xx) Report of the Pragyoitish Gaonlia Bank, Nalbari (Assam) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxi) Report of the Rayalaseema Grameena Bank, Cuddapah (Andhra Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxii) Report of the Mayurakshi Gramin Bank, Suri (Distt. Birbhum) (West Bengal) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxiii) Report of the Malaprabha Grameena Bank, Dharwar (Karnataka) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxiv) Report of the Marudhar Kshetriya Gramin Bank, Churu (Rajasthan) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxv) Report of the Marwar Gramin Bank, Pali (Rajasthan) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxvi) Report of the Bhagirath Gramin Bank, Sitapur (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxvii) Report of the Sri Vsakha Grameena Bank, Srikakulam (Andhra Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxviii) Report of the Cauvery Grameena Bank, Mysore (Karnataka) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxix) Report of the Shekhawati Gramin Bank, Sikar (Rajasthan) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxx) Report of the Cuttack Gramya Bank, Cuttack (Orissa) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxi) Report of the Bilaspur Raipur Kshetriya Gramin Bank, Bilaspur (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxii) Report of the Magadh Gramin Bank, Gaya (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxiii) Report of the Koraput Panchabati Gramya Bank, Jeypore (Orissa) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxiv) Report of the South Malabar Gramin Bank, Malapuram (Kerala) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxv) Report of the North Malabar Gramin Bank, Cannanore (Kerala) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxvi) Report of the Rewa-Sidhi Gramin Bank, Rewa (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxvii) Report of the Tripura Gramin Bank, Agartala (Tripura) for the year ended the 31st December, 1979 along with the Account and the Auditor's Report thereon.

(xxxviii) Report of the Kosi Kshetriya Gramin Bank, Purnea (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xxxix) Report of the Himachal Gramin Bank, Mandi (Himachal Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xl) Report of the Ballia Kshetriya Gramin Bank, Ballia (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xli) Report of the Sultanpur Kshetriya Gramin Bank, Sultanpur (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xlii) Report of the Uttar Pradesh Banga Kshetriya Gramin Bank Coach Behar (West Bengal) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xliii) Report of the Pandyan Gramin Bank, Sattur (Tamil Nadu) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xliv) Report of the Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xlv) Report of the Monghyr Kshetriya Gramin Bank, Monghyr (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xlvi) Report of the Bundelkhand Kshetriya Gramin Bank, Tikamgarh (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xlvii) Report of the Santhal Parganas Gramin Bank Dumka (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xlviii) Report of the Hardoi Unnao Gramin Bank, Hardoi (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xlix) Report of the Krishna Grameena Bank, Gulbarga (Karnataka) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(l) Report of the Kutch Gramin Bank, Bhuj (Gujarat) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(li) Report of the Jamnagar Gramin Bank, Jamnagar (Gujarat) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lii) Report of the Madhubani Kshetriya Gramin Bank, Madhubani (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(liii) Report of the Nalanda Gramin Bank, Biharsharif (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(liv) Report of the Singhbhum Kshetriya Gramin Bank, Chaibasa (Bihar) for the year ended the 31st December, 1979 along with the Accounts and Auditor's Report thereon.

(lv) Report of the Sharda Gramin Bank, Satna (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lvi) Report of the Ellaquai Dehati Bank, Srinagar (Jammu and Kashmir) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lvii) Report of the Surguja Kshetriya Gramin Bank, Abmikapur (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lviii) Report of the Sree Anantha Grameena Bank, Anantapur (Andhra Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lix) Report of the Bastar Kshetriya Gramin Bank, Jagdalpur (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1556/80].

ANNUAL REPORT OF CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADE MARKS FOR 1979-80.

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks for the year 1979-80, under section 126 of the Trade and Merchandise Marks Act, 1958. (Placed in Library. See No. LT-1557/80].

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

DR. RAJENDRA KUMARI BAJPAI: (Sitapur): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to the Second Report.
